

In the High Court of Judicature, Bombay.

Tues day, the 9th day of August 1864.

SPECIAL APPEAL No. 226 of 1864.

Ravi Sudashiv Desh-
-mookh of the Solapur District (Original Defendant) } Appellant,

versus

Govind Shamsud Desh-
-mookh of the Solapur District (Original Plaintiff) } Respondent,

Rs. 150 — — —

The claim in the Original Suit was to recover a share of a house as ancestral property

In Appeal No. 29 of 1862 the Judge of the District of Solapur at Solapur affirmed the Decree of the Juff of Barthelemy who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) a substantial error in law in the investigation of the case has been made.

made which has produced error in
the decision of the case upon its merits,
in that the District Judge was in error
in rejecting the document No. 16 from
evidence on the ground that it is an
plain paper whereas it being a receipt
it requires no stamp; that (2) the Appellant
having presented a petition (No. 13) & the
Munsiff to return him the document
No. 16 in order that he might get it stamped
the Courts below were in error in not
returning him for the same: and that (3)
the release No. 3 is insufficiently stamped.

The Court confirms
the decree of the District
Judge with costs on the
Special Appellant.

H. P. S. S. S.

L. A. S. S. S.

MEMORANDUM OF COSTS incurred in Special Appeal No. 226

of 1864 against the decision of the Judge of the District of Solapoor and disposed of on the 9th August 1864 by confirming the writs with costs.

BY THE APPELLANT—

In the District.			
In the Moonsiff's Court (including V. Fee)	6	"	"
In the Judge's Court (including the V. Fee)	26	"	9
			32 " 9
In this Court.			
Stamp for Memorandum of Special Appeal	8	"	"
Stamps for copies of Decree and Judgment	3	"	"
Stamps for Vukeelutnama <i>two</i>	4	"	"
Batta for Process and Postage	1	9	"
Sectioner's Fee	"	12	6
Vukeel's Fee	4	8	"
			21. 12. 6
		Rupees	53. 14. 3

BY THE RESPONDENT.

In the District.			
In the Moonsiff's Court	15	8	"
In the Judge's Court	8	10	"
			24 2 "
In this Court.			
Stamp for Vukeelutnama	2	"	"
Vukeel's Fee	4	8	"
			6 8 "
		Rupees	30 10 "



W. G. G. G.
Sealer

W. G. G. G.
Acting Registrar

9th day of August 1864.